

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 3588.
TO BE ANSWERED ON TUESDAY, THE 17TH DECEMBER, 2024.**

PROMOTION OF GROWTH OF MANUFACTURING SECTOR

3588. SHRI HANUMAN BENIWAL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has taken necessary steps to promote the growth of the manufacturing sector and create more employment opportunities, reduce trade barriers to strengthen the country's indigenous production capabilities and to promote imports; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (b):** Government of India has taken several measures to promote the growth of manufacturing sector and create more employment opportunities. 'Make in India' initiative has been launched to make India a hub for manufacturing, design, and innovation. Presently, Make in India focuses on 27 sectors including 15 manufacturing sectors, implemented across various Ministries and Departments and State Governments. Further, keeping in view India's vision of becoming 'Aatmanirbhar' and to enhance India's manufacturing capabilities and exports, Production Linked Incentive (PLI) schemes have been launched for 14 key sectors with an outlay of Rs. 1.97 lakh crore. These include mobile and specified electronic components, drug intermediaries & active pharmaceutical ingredients, medical devices, automobiles and auto components, pharmaceuticals drugs, specialty steel, telecom & networking products, electronic/technology products, white goods (ACs and LEDs), food products, textile products, high efficiency solar PV modules, advanced chemistry cell (ACC) battery, and drones and drone components. These schemes have the potential of significantly boosting production, increasing manufacturing output and contributing to faster economic growth in future.

The other major initiatives include Start-up India, National Single Window System, GIS enabled Land Bank, Foreign Direct Investment (FDI) policy reforms, PM Gati Shakti National Master Plan for integrated planning of multi-modal infrastructure, Project Monitoring Group to remove bottlenecks in setting up of major infrastructure projects, Special Packages for North Eastern and Himalayan Regions, Setting up of industrial parks, interventions

to improve Ease of Doing Business, measures for reduction in compliance burden, policy measures to boost domestic manufacturing through public procurement orders, and Phased Manufacturing Programme, Further, Quality Control Orders (QCOs) for various products have been issued in accordance with our obligations under WTO, and it applies equally to both domestic production and imports. These regulations are aimed toward promoting quality for consumers and protection of public health and the environment.

Further, in addition to entering into FTAs with certain countries, the Government has also taken following export promotion initiatives to boost exports:

- i. New Foreign Trade Policy has been launched on 31st March, 2023 and came in to effect from 1st April, 2023.
- ii. Interest Equalization Scheme on pre and post shipment rupee export credit has been implemented.
- iii. Assistance is being provided through several schemes to promote exports, namely, Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.
- iv. Rebate of State and Central Levies and Taxes (RoSCTL) Scheme to promote labour-oriented sector export has been implemented since 07.03.2019.
- v. Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021. With effect from 15.12.2022, uncovered sectors like pharmaceuticals, organic and inorganic chemicals and article of iron and steel has been covered under RoDTEP. Similarly, anomalies in 432 tariff lines have been addressed and the corrected rates have been implemented with effect from 16.01.2023.
- vi. Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.
- vii. Districts as Export Hubs initiative has been launched by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the district.
- viii. Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced. Regular monitoring of export performance with Commercial Missions abroad, Export Promotion Councils, Commodity Boards/ Authorities and Industry Associations and taking corrective measures from time to time.
